
Ramki @ Ramkumar Vs State

Criminal Original Petition No. 7913 Of 2024

Court: Madras High Court

Date of Decision: March 28, 2024

Acts Referred:

Indian Penal Code, 1860 – Section 34, 229A, 294(b), 302, 341, 506(ii)

Hon'ble Judges: C.V.Karthikeyan, J

Bench: Single Bench

Advocate: R. Rajadurai, L.Baskaran

Judgement